



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2020-21/45

DOR.No.Ret.BC.18/12.07.150/2020-21

September 30, 2020

All Banks

Madam/Sir

**Exclusion of "Andhra Bank" and "Corporation Bank" from the Second Schedule to the Reserve Bank of India Act, 1934 and cessation as banking company**

We advise that "Andhra Bank" and "Corporation Bank" have been excluded from the Second Schedule to the Reserve Bank of India Act, 1934 with effect from April 01, 2020 since they have ceased to carry on banking business with effect from April 01, 2020 vide Notification DOR.No.Ret.BC.55/12.01.001/2019-20 dated March 27, 2020, which is published in the Gazette of India (Part III - Section 4) dated September 26 – October 02, 2020.

Yours faithfully

(Sudhansu Mohan Parida)  
General Manager

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हिंदी आसान है, इसका प्रयोग बढ़ाएँ